

of STEEL AND MINES be pleased to state :

(a) whether there is a proposal to split up the Steel Authority of India Limited into more than one public sector enterprises to enable better management of the public sector steel industry ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) :  
(a) and (b). No, Sir.

(c) It is felt that the present organisational set-up of SAIL is adequate to meet the requirements.

#### Production of Tobacco in Andhra Pradesh

2805. SHRI P. PENCHALLIAH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether during 1987-88 the production of tobacco in Andhra Pradesh has improved marginally ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). Final estimates of tobacco crop for the Crop Year 1987-88 are not yet due from the States.

#### Trekking Facility at Midnapore and Bankura

2806. SHRI AJIT KUMAR SAHA : Will the Minister of TOURISM be pleased to state :

(a) whether Government have sanctioned any amount for development of trekking facilities in the Western tracts of Midnapore, Bankura rural areas ;

(b) if so, the details thereof ;

(c) whether the sanctioned amount has been fully released ; and

(d) if so, the details thereof ?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI) :  
(a) Yes, Sir.

(b) The Central Ministry of Tourism has sanctioned Rs. 44.68 lakhs for development of trekking facilities in Western tracts of Midnapore, Bankura rural areas.

(c) No, Sir.

(d) An amount of Rs. 10.00 lakhs has been released so far. The balance will be released after the executing agency has fully utilised the amount already released.

[Translation]

#### Production of Sugarcane in Uttar Pradesh

2807. SHRI ASHKARAN SANKHAWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the total production of sugarcane in Uttar Pradesh this year and how does it compare with that of the previous three years ;

(b) the impact of damage caused to sugarcane crop in Uttar Pradesh due to drought on the total production of sugarcane in the country ;

(c) whether Union Government have given any financial assistance to make good the loss ; and

(d) if so, the details thereof and if not, whether Union Government propose to give any amount as an assistance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). Estimates of production of sugarcane in Uttar Pradesh during the past three years are given below :

Crop year	Production (Million tonnes)
1984-85	70.9
1985-86	73.0
1986-87	85.2

Firm estimates of sugarcane production for the crop year 1987-88 are not yet due from the States. However, at the all India level, the production of sugarcane during 1987-88 is expected to decline on account of drought conditions in major producing States.

(c) and (d). A ceiling of expenditure of Rs. 20 crores has been approved for the Government of Uttar Pradesh to provide agricultural input subsidy under drought relief. No separate assistance was provided to sugarcane crop.

#### Aerial Rope-way for Rajgrih Hills

2808. SHRI VIJOY KUMAR YADAV : Will the Minister of TOURISM be pleased to state :

(a) whether Government have a proposal to connect various hills in Rajgrih through an aerial rope-way with a view to promote tourism ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI) : (a) The Central Ministry of Tourism has already provided funds for installation of an aerial rope-way at Rajgrih at a cost of Rs. 7.30 lakhs. The Ministry has not received any proposal from the Government of Bihar for financial assistance for providing another rope-way.

(b) and (c). Do not arise.

[English]

#### Allotment of Houses by DDA to Retired Persons on Priority Basis

2809. SHRI JITENDRA PRASADA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority provides houses to all the retired/retiring Government employees on priority basis ;

(b) if so, the reasons for deviation from this declared policy of Government and depriving the retiring employees from hous-

ing facilities ; and

(c) the steps taken/proposed to be taken to ensure house allotment to retiring employees on priority basis ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). There is no deviation from the declared policy of the Government and depriving the retiring employees from housing facilities. Those who have applied for allocation under the Self Financing Registration Scheme for retired/Retiring Public Servant during the year 1981-83 are considered for allocation against the flats reserved for them. Number of persons registered under the above scheme always fall short of the number of flats reserved for them and the unallotted flats are there after given to the registrants of General Category. All the 3440 registrants under Special Housing Scheme for Retired/Retiring Public Servants 1982 have been allotted flats. The registrants Retiring/Retired Government servant in RPS 1985 Scheme are being allotted flat in March, 1988 and December, 1988.

In the year 1985 DDA has invited application and the number of registrants who have been allotted flats on Priority basis under New Pattern Scheme, 1979 are as follows :

MIG—761, LIG—261, JANTA—13

Recently, DDA have invited application from Government Servants who have retired/are Retiring upto 31-7-88. Eligible persons are likely to be accommodated on priority basis in the future draws.

#### Modernisation of Steel Plants in Private and Public Sector

2810. SHRI SANAT KUMAR MANDAL : Will the Minister of STEEL AND MINES be pleased to state :

(a) the names of Integrated Steel Plants both in the private and public sector taken up for expansion and modernisation in the Seventh Plan period ;

(b) the progress made so far in implementing the programme ; and

(c) projects which are likely to be completed during the current plan ?